## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO. 2377 TO BE ANSWERED ON 04.08.2025

### Transferring Management of National Zoological Parks to Private Entity

#### 2377. MS SAYANI GHOSH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether there is any policy/mechanism to transfer the management and control of National Zoo or Wildlife Parks to private entities, if so, the details thereof;
- (b) whether the National Zoological Park in Delhi has signed any agreement with private entity, if so, the details thereof;
- (c) whether it is a fact that the animals from National Zoological Park in Delhi shall be shared or exchanged with private entity, if so, the details thereof; and
- (d) whether there is any proposal or advisory to be send to the States for transferring the management and control of other Zoological Park in the hands of private entities, if so, the details thereof?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a) to (d) Technical collaboration MoUs are signed by the Zoos, including National Zoological Park, Delhi for conservation, research and welfare of Zoo animals. However, no agreement has been signed by the National Zoological Park, Delhi regarding transfer of its management and control to any private entity. The Wild Life (Protection) Act, 1972 provides a regulatory framework for recognition of zoos and acquisition of animals by the recognized zoos.

No advisory has been issued by the Central Zoo Authority to the States for transferring the management and control of zoos to private entities.

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